

**GOVERNMENT OF INDIA
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)
LOK SABHA**

UNSTARRED QUESTION NO:1140
ANSWERED ON:28.11.2014
UNANI SYSTEM OF MEDICINE
Sawant Shri Arvind Ganpat

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

- (a) the policy formulated and mechanism put in place by the Government to regulate doctors, colleges, hospitals, dispensaries and medicines under the Unani system of medicine in the country;
- (b) the number of Unani doctors, hospitals and dispensaries in the country, State/ UT-wise;
- (c) whether the Government has received proposals from various States/ UTs for opening of Unani hospitals;
- (d) if so, the details thereof along with the action taken/proposed to be taken by the Government thereon during each of the last three years and the current year, State/ UT-wise; and
- (e) the steps being taken by the Government to promote and expand the network of Unani System of medicine?

Answer

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a): Government of India has enacted Indian Medicine Central Council (IMCC) Act 1970 to regulate the standards of education, colleges and its attached hospitals for Indian Systems of Medicine (ISM) including Unani System of Medicine.

As regards to Hospital and Dispensaries, the Clinical Establishments (Registration and Regulation) Act, 2010 has been enacted by the Central Government to provide for registration and regulation of all clinical establishments in the country with a view to prescribing the minimum standards of facilities and services provided by them.

Health being state subject, the practice of Unani system by doctors is regulated by the respective State Government.

Unani medicines drugs are regulated under the provision of Chapter IV-A of the Drugs and Cosmetics Act, 1940 and Rules thereunder.

(b): The details are Annexed.

(c): As Health is a State subject, opening or setting up of Hospitals including Unani Hospitals in the State/UT lies within the purview of the respective State/UT Government. However, Ministry of AYUSH implements a Centrally Sponsored Scheme of National AYUSH Mission, in which financial assistance is being provided to the States/UT for setting up of Integrated AYUSH Hospitals including Unani system of medicine subject to the submission of State Annual Action Plan (SAAP) within the allocated resource pool for the state and commitment for matching state share as per the scheme guidelines.

(d): A proposal from Jammu & Kashmir was received during 2011-12 seeking Grant-in aid for setting up of 50 bedded integrated AYUSH Hospital including Unani system of Medicine at Harwan in Jammu & Kashmir, accordingly Rs.765.00 Lakhs was released to the State in the year 2011-12.

(e): Under National AYUSH Mission there is a component of Drugs Quality Control to support State pharmacies, Drug Testing Laboratories enforcement framework, testing of drugs etc. Unani functionaries can avail financial assistance in accordance with the eligibility criteria and funding pattern of this scheme.

The Ministry is providing assistance to the State Government for co-location of Unani/ AYUSH units, purchase of Unani/AYUSH drugs & equipments in PHCs, CHCs and district hospitals as well as development of AYUSH Educational Institutions including Unani institutions under the National AYUSH Mission.

Central Council of Research in Unani Medicine (CCRUM), an autonomous organization has been set up at New Delhi by the Central Government in 1979 to promote multimodel research activities and the development of Unani System. CCRUM has set up 23 centers in different parts of the country.

Central Government has also established a National Institute of Unani Medicine at Bangalore with the objective of developing it as center of excellence for teaching, training and research in Unani Medicine.